

**Annexure – 7**

**Name of the corporate debtor: Veekay Polycoats Limited; Date of commencement of CIRP: 01-03-2019; List of creditors as on: 25-07-2019**

Sr. No	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Office of the Assisstant Commissioner		VK/B/002	16-Mar-19	2,62,93,371	2,62,93,371	Operational	NA	NA	NA	NA	NA	NA	0	NA	
2	Anop Chand Raigar (Deputy Commissioner)		VK/B/070	21-Jun-19	23,86,67,346	-	Operational	NA	NA	NA	NA	NA	NA	23,86,67,346	NA	
3	Regional office ESI Corporation (Rajasthan)		VK/B/093	19-Sep-19	48,44,829	23,22,193	Operational	NA	NA	NA	NA	NA	NA	25,22,636	NA	
4	Employees Provident Fund Organisation		VK/E/001	17-08-2020	1,10,48,422	-	Operational	NA	NA	NA	NA	NA	NA	1,10,48,422	NA	
					28,08,53,968	2,86,15,564							25,22,38,404			

Sd/-  
Vivek Raheja  
Resolution Professional of  
Veekay Polycoats Limited  
IP Registration Number: IBBI/IPA-001/IP-P00055/2017-18/101  
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